378 Written Answers to	[RAJYA SABHA]	Un	starred Questions
1	3	4	5
Sikkim	5	5	1600
Tamil Nadu	57	59	47338
Telangana	46	65	77336
Tripura	6	7	10428
Uttar Pradesh	98	108	144672
Uttarakhand	28	29	13310
West Bengal	30	30	53778
TOTAL	1194	1400	1532745

Widening the scope of MGNREGA

3018. DR. SANTANU SEN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has widened the scope of activities under MGNREGA on account of unemployment being at its highest;
- (b) if so, the details thereof and if not, the reasons Government is not increasing its expenditure on the MGNREGA, on account of its failure to produce jobs;
- (c) whether the Ministry has made an effort to maintain a State-wise database of the number of people getting timely payments of their MGNREGA jobs; and
 - (d) if so, the details of those initiatives and if not, the reasons therefor?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) and (b) The implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is reviewed on regular basis and based on the inputs received from the stakeholders, the Ministry considers amending the list of permissible works in the Schedule of the Act. As per the information uploaded by the States/UTs in Management Information System (MIS), the persondays generated and total expenditure under Mahatma Gandhi NREGS is on an increasing trend. The details of persondays generated and total expenditure during the last two years are given below:

Financial Year	Persondays generated	Total Expenditure*
	(fig. in crore)	(₹ in crore)
2017-18	233.74	63,649.48
2018-19	268.00	69,618.47

^{*} Including States share

(c) and (d) The Ministry along with the States/UTs has been making concerted efforts for improving the timely payment of wages. The Ministry has issued Standard Operating Procedure (SoP) on timely payment process for direct payment into the account of beneficiaries. States/ UTs have been advised to generate pay orders in time. This has resulted in considerable improvement in the status of timely generation of pay order leading to improvement in actual time taken to credit wages in the workers account. As per the information uploaded by the States/UTs in Management Information System (MIS), States/UTs-wise details of %age of pay order generated within 15 days from closure of muster roll during the current FY 2019-20 (as on 11.12.2019) under Mahatma Gandhi NREGS are given in the Statement.

Statement

State/UT-wise details of percentage of pay order generated within 15 days from the closure of muster roll during the current FY 2019-20 (as on 11.12.2019) under NREGS

[FY 2019-20 (as on 11/12/2019)]

Sl. No. States		% age of pay order generated within 15 days from closure of Muster Roll	
1	2	3	
1.	Andaman and Nicobar	50.86	
2.	Andhra Pradesh	99.25	
3.	Arunachal Pradesh	19.07	
4.	Assam	97.12	
5.	Bihar	94.84	
6.	Chhattisgarh	99.37	

380	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2		3
7.	Goa		46.95
8.	Gujarat		97.16
9.	Haryana		94.40
10.	Himachal Pradesh		98.55
11.	Jammu and Kashmir		9.84
12.	Jharkhand		99.99
13.	Karnataka		96.41
14.	Kerala		99.92
15.	Lakshadweep		92.93
16.	Madhya Pradesh		96.47
17.	Maharashtra		97.35
18.	Manipur		31.99
19.	Meghalaya		90.93
20.	Mizoram		96.92
21.	Nagaland		7.33
22.	Odisha		99.65
23.	Puducherry		92.68
24.	Punjab		94.86
25.	Rajasthan		99.78
26.	Sikkim		87.78
27.	Tamil Nadu		99.62
28.	Telangana		93.74
29.	Tripura		94.39
30.	Uttar Pradesh		96.24
31.	Uttarakhand		99.99
32.	West Bengal		91.34
	National		96.97